

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders

Tribunal's Orders

Circulated as per
orders from Registrar

on 18/4/88

Agg
SO

18.4.1988

Heard Mr. Natarajan, the learned
advocate for the applicant and
Mr. P. M. Pradhan for the Respondents.

Respondents are opposing the
admission of the application. We
direct that the Respondents shall
file a brief statement giving the
details as to why the applications
of the applicant were not
forwarded.

Keep the case for
filing reply regarding admission
hearing and interim relief on
22.4.1988.

M (J)

MD

M (A)

- 22-4-88 -

Shri S. Natarajan Adv for the applicant
present. He has filed Misc Petition M. 252/88
for withdrawal of his application.

SO to 25.4.88 for orders from
the Tribunal.

20
22/4
Co

G. S. Panigrahy
By-Registrar

(2)

25.4.1988

Present Mr. S. Natavajan, Advocate,
for the applicant and Mr. S. R.
Atre (for Shri P. H. Pradhan) for
the Respondents. The applicant
has filed Misc. Petition No. 252/88
for withdrawing the application
we allow that application
and dispose of ~~SA~~ ST No. 211/88
as withdrawn with no order as
to costs.

(M. B. MATUMDAR)
M(J)

(L. H. A. REGO)
M(A)

Disposed of
as withdrawn
Sh. S. Natavajan
was present &
he withdrew the
application
by MP. 252/88
on 21/8/88.

MP Dikhand
ST 211/88
is also disposed of
on 25-4-88

25/4

Order dt 25.4.88 was
served on applicant
on 10.5.88, Resp. No 1
on 10.5.88 And to
Resp. No 2 on dt. nil.

26/5/88
10/8/88